

Declaration or Assets and Liabilities

Year-2022

I, **AJIT PRASAD** son/daughter/wife Late **Jogeshwar Prasad** aged 59 Years, belonging to **Bihar Vidhan Sabha Sachivalaya** service and presently working as **Section Officer (Bihar Vidhan Sabha)** given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

**A** Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) RINKU SINHA	Dependant-1 BHAVESH KUMAR	Dependant-2 MAHESH KUMAR	Dependant-3
(i)	Cash	20000/-	10000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1)SBI BVM-330000/- (2)SBI Frajar Road (joint A/c)-400000/- (3) CBI CHIRAYATAT-100000/- (4)SBI BHAGWAT NAGAR (joint A/C)-465000/-	BOI (joint A/c)-200000/-	BOI MENTAL PENSION A/C-28000/-	SBI Bhagwat nagar-8000	Nil
(iii)	Bonds, Debentures and shares in Companies	SBI MUTUAL FUND-2000/-P.M SBI MUTUAL FUND F.D-100000/- CBI F.D (2yr.)-100000/-	BOI (F.D for 5 year) -400000/-	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	post office S.B-22000/- Post office R.D-2500/-P.M P.L.I-1201/-P.M LIC Policy-50000/-P.Y	Post office S.B-16370/- LIC Policy-12000/-P.Y	LIC Policy-12000/-P.Y	LIC Policy-12000/-P.Y	Nil
(v)	Motor Vehicles (details of make, etc.)	BIKE No.-BR01FM7432 (Making Date-2021)	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold- 20gm	Gold- 40gm	Gold- 05gm	Gold- 05gm	Nil

*Ajit Prasad*

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(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil
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Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestor Prop. With Younger Brother (1) Khata no.-324 khesra no.-321 Holding no.-527/1-12 Mes.-4Kattha 15 Dhur 15 Dhurki Kumhrar patna (2) Khata no.-31 Thana no.-380 Nawratapur Patna	Khata no.-109 Khesra No.-221 Mes.- 2Kattha Dariyapur Fatua Patna City	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil

*Ajit Kumar*

(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	.....
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	

	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	<b>PAN No.-AFYPP7571G</b> <b>Assesment Year-21-22</b> <b>I.T Amount-Rs.82000/-</b>	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

**C Personal Detail**

GPF/CPF/PRAN No. :-

PTS/BLA-1051 (New)

Gender :-

M (M/F)

*Ajit Prasad*

Date of Birth :- 

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 (DD/MM/YYYY)

Class/Group :- 

B
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 (A/B/C)

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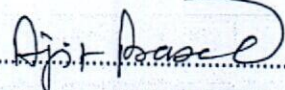
Bihar Vidhan Sabha Service
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(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :- 

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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: AJIT PRASAD

Designation: Section Officer

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 15/02/2022

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

